

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

21.01.2019

O.A./260/3/2019

FOR INTERIM PRAYER

SMT P TRIPATHY

-V/S-

INDIAN COUNCIL OF AGRICULTURAL RESEARCH

ITEM NO:15

FOR APPLICANTS(S) Adv. : Mr. S. K. Mishra

FOR RESPONDENTS(S) Adv.: Mr. S. B. Jena

Notes of The Registry	Order of The Tribunal
	<p>Heard Learned Counsel for the applicant and Learned Counsel for the respondents.</p> <p>Learned Counsel for the applicant submitted that the grievance of the applicant is that her husband has expired on 05.07.2017 in course of service while serving as LDC under the Respondents. Applicant has filed two representations dated 05.12.2017(Annexure-A/4) and 21.06.2018(Annexure-A/7) respectively for compassionate appointment which is pending before the Authorities.</p> <p>Ld. Counsel for applicant further submitted that the applicant is facing in starvation and depending on the mercy of others for their survival which have been informed to the authorities.</p> <p>In view of the above submissions and taking note of the fact that the representation dated 05.12.2017 and 21.06.2018 filed by the applicant are pending, the O.A. is disposed of at this stage with a direction to Respondent No.3 &amp;4/competent authority to consider the representation dated 05.12.2017(Annexure-A/4) and 21.06.2018(Annexure-A/7) of the applicant as per the provisions of law and dispose of the same by passing a speaking and reasoned order copy of which shall be communicated to the applicant within three months from the date of receipt of copy of this order. It is made</p>

clear that we have not expressed any opinion on the merit of this case while passing this order.

The O.A. is disposed of accordingly . No costs.

Copy of this order along with paper books be sent to Respondent No.3 &4 /competent authority within one week by speed post at the cost of the applicant for which Ld. Counsel for the applicant has agreed to deposit the postal requisites by 23.01.2019.

Free copy of this order be made available to both the learned counsels.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

pms